

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3725**

**TO BE ANSWERED ON THE 05<sup>TH</sup> APRIL, 2023/ CHAITRA 15, 1945 (SAKA)**

**BORDER AREA DEVELOPMENT PROGRAM**

**3725 # SHRI RAMBHAI HARJIBHAI MOKARIYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Border Area Development Program has been launched to provide facilities to the people residing in the far-flung and remote areas near the international border;**
- (b) if so, whether Government will provide grants under this scheme;**
- (c) the number of States that have been selected under this scheme;**
- (d) whether Gujarat is also included under this scheme; and**
- (e) if so, the details of the benefits the people residing in the border areas of Gujarat would get from this scheme?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NISITH PRAMANIK)**

**(a) to (e): Border Area Development Programme(BADP) is implemented in villages/towns situated within 0-10 Kms. (crow fly aerial distance) from the first habitation at international border (IB), in 16 States & 2 UTs including those in the State of Gujarat. The main objective of BADP is to meet the special development needs and well-being of people living in the coverage area and to provide essential infrastructure viz. infrastructure related to health, education, road, agriculture, sports, drinking water and sanitation, social sector, small scale industries etc. by convergence of BADP/ others central/State/UT/local Schemes.**

**Rs. 224.34 Crore have been released as centre share under BADP to the Government of Gujarat since 2014-15 through which infrastructure such as roads, bridges/ culverts, community centres, anganwadi centres, additional classrooms, drinking water supply projects, minor irrigation projects, tourism infrastructure projects, solar and wind energy projects etc. have been provided.**

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